

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 189 of 2020

In the matter of:

Duggal Associates Pvt Ltd

Appellant

Vs

Roofs and Ceilings Pvt Ltd

Mr Rahul Sharma, Advocate for appellant.

Mr. Jasdeep Singh Dhillon, Advocate for Respondent.

ORDER

10.02.2020: Heard learned Counsel for the Appellant as well as the Learned Counsel for the Respondent. **Judgment is Reserved.**

The Learned Counsel for the respective sides are directed to file written submissions containing not more than three pages from 3 days from today.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

ha/nn